

Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu

Notification,
Jammu, the 31st, March, 2020

S.O 117 .-In exercise of powers conferred by section 98 of the Jammu and Kashmir Reorganization Act, 2019 read with clause 17 of the Jammu and Kashmir Removal of Difficulties Order, 2019, the Lieutenant Governor is pleased to direct that the Jammu and Kashmir Pharmacy Council constituted under section 3 of the Jammu and Kashmir Pharmacy Act, 2011(1955 A.D) (repealed) shall be deemed to have been constituted under section 19 of the Pharmacy Council Act, 1948.

By order of the Government of Jammu and Kashmir.



(Atal Dulloo) IAS

Financial Commissioner
Health & Medical Education Department
Dated:- 31.03.2020

No:-HD/Drugs/30/2015

Copy to the:-

1. Principal Secretary to the Lieutenant Governor, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Drugs Controller, General, (I), FDA Bhawan, Kotla Road, New Delhi.
4. Secretary to the Government, General Administration Department.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Registrar-cum-Secretary, Pharmacy Council of India.
7. Principal, Government Medical Colleges, Jammu, Srinagar, Anantnag, Baramulla, Doda, Kathua & Rajouri.
8. Commissioner, Food & Drugs Administration, J&K, Jammu.
9. Mission Director, National Health Mission, J&K, Jammu.
10. Director, Indian System of Medicine, J&K, Jammu.
11. Managing Director, JKMSCL, J&K, Jammu.
12. Director, Archives, Archaeology and Museums, J&K, Jammu.
13. Director, Family Welfare, J&K, Jammu.
14. Director, Health Services Department, Kashmir/Jammu.
15. Project Director, AIDS Control Society, J&K, Jammu.
16. Drugs Controller, Drugs and Food Control Organization, J&K, Jammu.
17. OSD to Advisor (B) Incharge Health and Medical Education.
18. Private Secretary to the Financial Commissioner, Health and Medical Education Department.
19. Incharge Website.
20. SO file/Stock file.